

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4612
ANSWERED ON:06.08.2009
MISMANAGEMENT IN RESERVATION QUOTA
Nahata Smt. P. Jaya Prada

Will the Minister of RAILWAYS be pleased to state:

- (a) whether mass scale mismanagement of reservation quotas for out-of- turn accommodation has been brought to the notice of the Railways;
- (b) if so, whether cases where Railways officials found involved along with touts selling out-of-turn accommodation tickets were also identified;
- (c) if so, the details thereof along with the action taken against the delinquent officials;
- (d) whether the Railways are contemplating to evolve a transparent policy for out-of-turn accommodation in the Railway reservation; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) No, Madam.
- (b) No case of Railway Official involved along with touts in selling out-of-turn accommodation (Emergency Quota) tickets has come to notice.
- (c) Does not arise.
- (d) & (e) The present system of allotment of accommodation out of Emergency Quota is transparent. Need-based refinements are a continuous process.